

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.326**

New IA-4645/2022 IA-4419/2022 IA-4436/2022 IA-4016/2022 IA-4126/2022  
IA-3051/2022 IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-  
3074/2022 IA-4537/2022 IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-  
3896/2021 IA-3899/2021 IA-1934/2021 IA-1994/2021 IA-1016/2021 IA-  
1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-  
1060/2021 IA-1064/2021  
IN  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

**....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 29.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Adv. Shikhil Suri, Adv. Nikita Thapar and Adv. Komal Gupta, I.A. No. 4016 of 2022, Kushagra Pandey for Applicant, Sanjay Khanna Adv. for AR of home buyers in IA 3051/2022, [I.A. 1025 of 2021] - Adv. Piyush Singh, Adv. Akshay Srivastava, Adv. Adithya Ramani and Adv. Riddhi Jain, in I.A. No. 4016/2022 Kushagra Pandey, Adv., In IA No. 1934 of 2021 for applicant Sh. Chirayu Garg

For the RP

: Rishabh Jain, Advocate for RP

For the Respondent

: UN Singh Adv. for GNoida Authority

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.11.2022.

  
**(Court Officer)**  
**Court-III**